

vacancies in the Grade of Administrative Officers in Kendriya Vidyalaya Sangathan. In Accordance with the Recruitment Rules for the post of Administrative Officer in Kendriya Vidyalaya Sangathan, 50% posts are to be filled by promotion, failing which by transfer on deputation and 50% by deputation. The four current vacancies fall to the share of the deputationists. As per the existing instructions of the Government of India, Deputationists to Central Autonomous Bodies are required to be taken on permanent absorption basis for which the willing candidates are not forthcoming. The Matter is under consideration to overcome this difficulty.

**Sale of Education Code and Accounts Code**

7737. SHRI RAMJILAL YADAV:  
SHRI ANBARASU ERA:

Will the PRIME MINISTER be pleased to state:

(a) whether Education Code and Accounts Code for Kendriya Vidyalayas containing Rules and Regulations etc. to govern employees of the Kendriya Vidyalaya Sangathan are not available on sale to the employees; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Education Code and Accounts Code for Kendriya Vidyalayas are

not for sale. These are meant for internal use in Kendriya Vidyalaya Sangathan, Regional Offices and Kendriya Vidyalayas. However, these are available to all the employees of the Sangathan for reference.

[*Translation*]

**20-Point Programme in Bihar**

7738. SHRI RAMESHWAR PRASAD:  
Will the PRIME MINISTER be pleased to state:

(a) the Progress made in the implementation of each point of the 20-Point Programme in Bihar during the last three years as per the latest review;

(b) whether the progress is satisfactory; and

(c) the amount allocated under each point of the 20-Point Programme during 1989-90 and 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (b). Statement-I indicating the progress made in the implementation of 28 select items, monitored on a monthly basis is given below. It will be seen that the progress has been generally satisfactory.

(c) Statement-II indicating the amounts allocated in the State Plan Sector for year 1989-90, is given below. The allocations for 1990-91 have not been finalised as yet

## STATEMENT-I

## Implementation of 20-Point Programme in Bihar-

Point No.	Item	Target 87-88	Achievement 87-88	% Act.
1	2	3	4	5
01A	IRDP (Old & New Beneficiaries.)	536427	657334	123
01B	Employment Generated under NREP	30546000	46758000	153
01C	RLEGP	28588000	37946000	133
01D	SSI Units	11500	12571	109
05A	Distribution of Surplus Land	15810	16185	102
06	Bonded Labour Rehabilitation	450	468	104
07A	Drinking water problem solved (VLG)	3400	3117	92
08A	Community Health Centres	20	23	115
08B	Primary Health Centres (PHC)	350	393	112

(Unit : Nos)

<b>Point No.</b>	<b>Item</b>	<b>Target 87-88</b>	<b>Achievement 87-88</b>	<b>% Ach.</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>
<i>(Unit : Nos)</i>				
8C	Sub Centres	800	800	100
8D	Immun. of Children (DPT, POLIO & BCG)	2003000	1803568	90
9A	FP Sterilisation	600000	510085	85
9B	EQ Sterilisation	101222	74984	74
9C	ICDS Blocks	127	127	99
9D	Anganwadis (Cum)	13297	12983	98
11A	SC Families Assisted	243115	310879	128
11B	ST Families Assisted	115000	162289	141
14A	House Sites Allotted	25000	23862	95
14B	Construction Assistance Provided	—	—	—
14C	Indira Awaas Yojana for SC/ST	10000	24028	240

Point No.	Item	Target 87-88	Achievement 87-88	% Ach.
1	2	3	4	5
	(Unit : Nos)			
14D	EWS House Provided	10000	14888	149
14E	LIG Houses	768	1156	151
15	Slum Improvement (POP)	43300	41050	95
16	Tree Plantation	350000000	315200000	90
18	Fair Price Shops	50	525	1050
19A	Villages Electrified	3500	2307	66
19B	Pumpsets Energised	20000	8056	41
19C	Improved Chullahs	40000	48944	122
19D	Bio-Gas Plants	5000	5047	101

## Implementation of 20-Point Programme in Bihar-

Point No.	Item	Unit (Nos)	Target 88-89	Achievement 88-89	% Ach.
1	2	3	4	5	5
01A	IRDP (Old & New Beneficiaries.)		430492	427583	99
01B	Employment Generated under NREP		41600000	40430000	97
01C	RLEGP		30455000	31058000	102
01D	SSI Units		11000	10150	92
05A	Distribution of Surplus Land (Acres)		15120	15098	100
06	Bonded Labour Rehabilitation		492	494	100
07A	Drinking water problem solved (VLG)		10552	9927	94
08A	Community Health Centres		20	21	155
08B	Primary Health Centres (PHC)		400	407	102
8C	Sub Centres		2000	2000	100

Point No.	Item	Unit (Nos)	Target 88-89	Achievement 88-89	% Ach.
1	2		3	4	5
8D	Immun. of Children (DPT, POLIO & BCG)		2073000	2350134	113
9A	FP Sterilisation		513000	465188	91
9B	EQ Sterilisation		131856	93285	71
9C	ICDS Blocks Operational (Cum)		142	143	101
9D	Anganwadis (Cum)		14410	13460	93
11A	SC Families Assisted		279300	270425	97
11B	ST Families Assisted		128050	144017	112
14A	House Sites Allotted		25000	25906	104
14C	Indira Awaas Yojana for SC/ST		19327	15655	81
14D	EWS Houses Provided		10000	10116	101

<i>Point No.</i>	<i>Item</i>	<i>Unit (Nos)</i>	<i>Target 88-89</i>	<i>Achievement 88-89</i>	<i>% Ach.</i>
1	2		3	4	5
14E	LIG Houses		777	710	91
15	Slum Improvement (POP)		43000	43479	101
16	Tree Plantation		360000000	360354000	100
18	Fair Price Shops		50	322	644
19A	Villages Electrified		3342	2708	81
19B	Pumpsets Energised		20000	15002	75
19C	Improved Chullahs		100000	116865	117
19D	Bio-Gas Plants (States)		5000	6189	124

*Implementation of 20-Point Programme in Bihar-*

Point No.	Item	Target			Achievement		% Ach.
		Annual	April-Feb '89 - '90	April-Feb '89 - '90	April-Feb '89 - '90		
1	2	3	4	5	6		
01A	IRDP	429239	386315	358812	93		
01B	Jawahar Rozgar Yojana	94419000	81829800	61172000	75		
01C	SSI Units	11000	10083	8307	82		
05	Distribution of Surplus Land	15000	13500	4578	34		
06	Bonded Labour Rehabilitation	88	75	75	100		
07A	Drinking water problem solved (VLG)	9000	8100	7764	96		
08A	Primary Health Centres (PHC)	302	251	0	0		
08B	Sub Centres	2350	1958	0	0		
08D	Immun. of Children (DPT, POLIO & BCG)	2305600	2036746	1667139	82		
9A	FP Sterilisation	513000	453150	267601	59		



Point No.	Item	Target		Achievement		% Ach.
		Annual	April-Feb '89 - '90	April-Feb '89 - '90	April-Feb '89 - '90	
1	2	3	4	5	6	
9B	EQ Sterilisation	146856	131312	75561	58	
9C	ICDS Blocks operational. (Cum)	150	149	144	97	
9D	Anganwadis (Cum)	15138	15057	13893	92	
11A	SC Families Assisted	250000	220833	228531	103	
11B	ST Families Assisted	125000	112083	116786	104	
14A	House Sites Allotted	25000	22667	15498	68	
14C	Indira Awaas Yojana for SC/ST	18225	16524	15900	96	
14D	EWS Houses Provided	10000	9067	287	3	
14E	LIG Houses	886	803	539	67	
15	Slum Improvement (POP)	50000	45333	30862	68	

Point No.	Item	Target		Achievement		% Ach.
		Annual	April-Feb '89 - '90	April-Feb '89 - '90	April-Feb '89 - '90	
1	2	3	4	5	6	
16	Tree Plantation	280000000	276666666	225300000	81	
18	Fair Price Shops	150	137	221	161	
19A	Villages Electrified	2300	1924	1968	102	
19B	Pumpsets Energised.	10000	8566	7752	90	
19C	Improved Chullahs.	120000	99200	93353	94	
19D	Bio-Gas Plants	5000	4000	2379	59	

**STATEMENT-II***Allocation of funds to Bihar during 1989-90 to Twenty Point under State Plan Sector**(Rs. in lakhs)*

<i>S.No.</i>	<i>Items</i>	<i>1989-90</i>
1	2	3
1.	<i>Attack on Rural Poverty</i>	
	IRDEP	5779
	NREP/JRY	7742
	CD & Panchayats	1255
	V & SI	2325
2.	Rainfed Agriculture	414
3.	Better use of irrigation	42912
4.	Bigger harvests	10940
5.	Land Reforms	1875
6.	Safe Drinking water	3150
7.	Health for all	2450
8.	Two child norms-Nutrition	1370
9.	Education	12512
10.	Justice to SC/STs	2133
11.	Opportunities for youth	225
12.	Housing for People	200
13.	Improvement of a slums	60
14.	Forestry	1850
15.	Protection of environment	30

S.No.	Items	1989-90
1	2	3
16.	Concern for Consumer	443
17.	Energy for Village	2260
Total		99925

[English]

**Construction of Advanced Light Helicopter by H.A.L.**

7739. SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state:

(a) whether a full-scale wooden engineering model of India's Advanced Light Helicopter (ALH) has been constructed at the Hindustan Aeronautic Limited (HAL);

(b) if so, how much time will HAL take to produce both civil and military variants of ALH; and

(c) what would be its impact on the striking power of the Army and the Air Force?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) and (c). Presently HAL is engaged in the development of the basic version of the Advanced Light Helicopter (ALH) and the prototype is expected to fly in 90-91. No schedule has been drawn up for the development and production of military and civil variants of the basic ALH. The basic helicopter is expected to enhance the operational efficiency and flexibility of the Army and the Air Force.

**Radioactive sand in the Coastal Areas of Kerala**

7740. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Ministry of Environment and Forests has constituted an expert Committee to study the effects of radioactive sand on those living in the coastal areas of Kerala; and

(b) if so, its composition and whether any report has been presented by this Committee; and if so, its main features?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) Yes, Sir.

(b) The Committee consists of experts from medical sciences, Molecular Biology, Radiation/Cancer research, Human genetics, occupational health and medical (bio) statistics. The committee has been requested to present its report as early as possible.

**Achievements of Social Forests Programmes**

7741. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Social Forestry programmes